



**Central Administrative Tribunal
Guwahati Bench, Guwahati**
Rajgarh Road, Bhangagarh, Guwahati – 781005

E-mail / By Hand

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CAT/GHY/1/26/87-Judl./

Dated : 29.04.2024

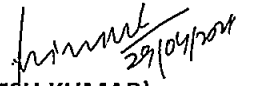
NOTICE

It is for information of all concerned that the Circuit Court Sitting of Central Administrative Tribunal, Guwahati Bench will be held in the Court Room of Meghalaya State Consumer Disputes Redressal Commission, Shillong on 1ST, 2ND and 3rd May, 2024 (three days inclusive) to hear and dispose of the cases relating to the Territorial Jurisdiction of the State of Meghalaya. The final Cause List is attached herewith.

The Learned Advocates/Parties appearing in person are requested to note and extend co-operation and appear before the Circuit Court of Central Administrative Tribunal, Guwahati Bench at Meghalaya on the above noted dates.

Advocates/Parties/Litigants who are willing to file fresh Application may do so during the Circuit Court.

BY ORDER


(PINKESH KUMAR)
DEPUTY REGISTRAR

Copy to :

- ✓ 1. The Registrar General, Gauhati High Court, M G Road, Guwahati – 781001 with the request to display Notice & Cause List in the Notice Board.
2. The Registrar General, Meghalaya High Court, Meghalaya, Shillong - 793001 with the request to display Notice & Cause List in the Notice Board.
3. The Secretary (Law), Government of Meghalaya, Shillong -793001 for kind information.
4. The Secretary (GAD), Government of Meghalaya, PIN -793001 for kind information.
5. The Principal Registrar, Central Administrative Tribunal, Principal Bench, 61/35, Copernicus Marg, New Delhi – 110 001 for kind information.
6. The P.P.S./P.S. to Hon'ble Judicial Member/H.O.D., CAT, Guwahati Bench, Guwahati for kind information.
7. The P.S. /Court Master to Hon'ble Administrative Member, CAT, Guwahati Bench, Guwahati for kind information.
8. The Deputy Registrar, Central Administrative Tribunal, Guwahati Bench, Guwahati - 781005 for kind information.

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9. The Court Officer, Central Administrative Tribunal, Guwahati Bench, Guwahati - 781005 for kind information.
10. The President/Secretary, Gauhati High Court Bar Association, M G Road, Guwahati – 781001 with the request to give wide publicity amongst the members of Bar Association.
11. The President/Secretary, Meghalaya High Court Bar Association, High Court of Meghalaya, Meghalaya, Shillong – 793 001 with the request to display Notice & Cause List in the Notice Board.
12. The President/Secretary, Bar Association, CAT, Guwahati Bench, Guwahati – 781005 with the request to give wide publicity amongst the members of Bar Association.
13. Notice Board.
14. Guard File.



DAILY CAUSELIST

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI

LIST OF CASES TO BE HEARD ON WEDNESDAY THE 1ST MAY 2024

HON'BLE SMT. URMITA DATTA (SEN) , MEMBER (J)

HON'BLE DR. SUMEET JERATH , MEMBER (A)

COURT NO : 1
AT 10:30 AM

<https://centraladministrativetribunal.webex.com/centraladministrativetribunal-en/j.php?MTID=m39c07229b5f7b16576f0397c948a93a3>

NOTE: VIDEO CONFERENCING/HYBRID HEARING FACILITY IS BEING MADE AVAILABLE TO THE LEARNED ADVOCATES/PARTIES-IN- PERSON IN CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH. THIS FACILITY IS PRESENTLY AVAILABLE THROUGH THE LINK MADE AVAILABLE IN DAILY CAUSELIST. THE STAKEHOLDERS WHO DESIRE TO BE HEARD THROUGH VIDEO CONFERENCING, MAY INTIMATE THE COURT STAFF/REGISTRY IN ADVANCE THROUGH EMAIL (CATGHY@REDIFFMAIL.COM) BY GIVING DETAIL OF CASE NO., ITEM NO., PARTY NAME AND MOBILE NO. OF APPLICANT/RESPONDENT/ADVOCATE, BY 09:00 A.M. BEFORE THE COURT STARTS, SO AS TO ENABLE THE REGISTRY TO SHARE THE LINK AND PIN WELL BEFORE THE HEARING

PARTIES ARE REQUESTED NOT TO SEEK ADJOURNMENT OF THE HEARING MATTERS UP TO 2019. IF ON CALL PARTIES ARE FOUND ABSENT, RULE 15&16 OF C.A.T.[PROCEDURE] RULES, 1987 WILL BE INVOKED

VENUE : COURT ROOM OF MEGHALAYA STATE CONSUMER DISPUTES REDRESSAL COMMISSION, LOWER LACHUMIERE SHILLONG.

CIRCUIT COURT SITTING AT SHILLONG (MEGHALAYA),

FOR ADMISSION

1	O.A./83/2024 (Shillong) [DISCIPLINARY PROCEEDING] M.A./24/2024 [CONDONATION OF DELAY]	SHRI HANUMAN PRASAD V/S JAWAHAR NAVODAYA VIDYALAYA AND OTHERS	MR K AHMED MR A N SARMAH -----	1
	DB		NVS S.C	

FOR ORDERS

2	M.A./137/2023 (Shillong) [IMPLEMENTATION OF ORDER] IN O.A./423/2018 [ALLOWANCES]	DR SUCHARITA RATH V/S NEIGRIHMS	MR A CHAKRAABORTY -----	4
			MR. R HAZARIKA, ADDL. CGSC	

3	O.A./71/2024 (Shillong) [QUARTER VACATE]	SRI JAGAT RAM BHATIA V/S DIRECTORATE OF ESTATES AND OTHERS	MR.M.CHANDA MRS. U DUTTA MS N LYNDEM MS A SARKAR -----	2
	SB		CGSC MR. S.K GHOSH, ADDL. CGSC	
<u>FOR HEARING</u>				
4	O.A./411/2018 (Shillong) [SENIORITY]	RABINDRA KUMAR YADAV V/S M/O DEFENCE	MR.M.CHANDA MRS. U DUTTA MR. J TIKKOM -----	22
	DB (PART HEARD)		CGSC MS. M. BHATTACHARJEE	
5	O.A./413/2018 (Shillong) [SENIORITY]	MADAN PRASAD CHOUDHURY V/S M/O DEFENCE	MR.M.CHANDA MRS. U DUTTA MR. H DAS -----	24
	DB (PART HEARD)		CGSC MR. R HAZARIKA	
6	O.A./414/2018 (Shillong) [SENIORITY]	NOOR AHMED AZAD V/S M/O DEFENCE	MR.M.CHANDA MRS. U DUTTA MR. H DAS -----	20
	DB (PART HEARD)		MR. S.K GHOSH, ADDL. CGSC	
7	O.A./132/2019 (Shillong) [PROMOTION]	SHRI ASHISH KUMAR CHAKRABORTY V/S M/O DEFENCE	MR.M.CHANDA MRS. U DUTTA -----	24
	DB		CGSC MR. A. KUNDU ADDL CGSC FOR R NO 1 TO 6	
8	O.A./353/2019 (Shillong) [MACP]	SHRI PRADIP RANJAN DAS V/S M/O HEALTH AND FAMILY WELFARE	MR.M.CHANDA MRS. U DUTTA MR. A.K DAS -----	13
	DB		CGSC MR. A. KUNDU ADDL CGSC FOR R NO 1 TO 5	
9	O.A./23/2021 (Shillong) [PROMOTION]	MONTU LAL DASGUPTA V/S M/O HEALTH AND FAMILY WELFARE	MR.M.CHANDA MRS. U DUTTA MS. R. MEDHI -----	11
	DB		MR. A. KUNDU ADDL CGSC	

10	O.A./77/2021 (Shillong) [DISCIPLINARY PROCEEDING]	SHRI B K RAWANI V/S D/O POST	MR.M.CHANDA MRS. U DUTTA -----	8
	DB		MR. A. KUNDU ADDL CGSC	
11	O.A./12/2022 (Shillong) [APAR]	SRI DHARMENDRA KUMAR TRIPATHI V/S DEFENCE	MR. A AHMED MS. D GOSWAMI MS. A. SAHARIA MS S SHARMA -----	7
	D.B		MR. R.HAZARIKA,ADDL.CGSC	
12	O.A./44/2022 (Shillong) [PROMOTION]	PAHEN KIPGEN V/S HOME AFFAIRS AND OTHERS	MR.M.CHANDA -----	8
	DB		MR. V. K. BHATRA SR CGSC	
13	O.A./243/2022 (Shillong) [PENALTY]	SHRI REMIGIOUS SYIEM V/S POST N E CIRCLE	MR.M.CHANDA MRS. U DUTTA MR. K. ABHINABA -----	10
	DB (I O T B C)		CGSC MR. S.K GHOSH, ADDL. CGSC	
14	O.A./4/2023 (Shillong) [REGULARISATION]	SHRI BIMAL D SWER V/S NIELIT AND OTHERS	MR.M.CHANDA MRS. U DUTTA MR. G.J SHARMA MS. R. MEDHI MS N LYNDEM -----	8
	DB (I O T B C)		CGSC MR. V. K. BHATRA SR CGSC	
15	O.A./5/2023 (Shillong) [REGULARISATION]	SMT BELBIRIS KHARLYNDOH V/S NIELIT	MR.M.CHANDA MR. G.J SHARMA MS. R. MEDHI MS N LYNDEM -----	8
	DB (I O T B C)		CGSC MR. V. K. BHATRA SR CGSC	
16	O.A./6/2023 (Shillong) [REGULARISATION]	SMT VIDYA VIBHA V/S NIELIT AND OTHERS	MR.M.CHANDA MRS. U DUTTA MR. G.J SHARMA MS. R. MEDHI MS N LYNDEM -----	8
	DB (I O T B C)		CGSC MR. V. K. BHATRA SR CGSC	

17 O.A./106/2023 (Shillong)
[PROMOTION]

DR LUTIKA LEPRAM
V/S
NEIGRIHMS AND OTHERS

MR ANIRBAN CHAKRABORTY
MR A CHETIA

6

DB

18 O.A./112/2023 (Shillong)
[PROMOTION]

DR ARNEST MARBANIANG AND
OTHERS
V/S
NEIGRIHMS AND OTHERS

MR. R HAZARIKA, ADDL. CGSC

MR ANIRBAN CHAKRABORTY
MR A CHETIA

6

DB

MR. R HAZARIKA, ADDL. CGSC

Dy. REGISTRAR/Joint REGISTRAR/SECTION OFFICER/REGISTRAR



DAILY CAUSELIST

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI

LIST OF CASES TO BE HEARD ON THURSDAY THE 2ND MAY 2024

HON'BLE SMT. URMITA DATTA (SEN) , MEMBER (J)

HON'BLE DR. SUMEET JERATH , MEMBER (A)

COURT NO : 1
AT 10:30 AM

<https://centraladministrativetribunal.webex.com/centraladministrativetribunal-en/j.php?MTID=m39c07229b5f7b16576f0397c948a93a3>

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PARTIES ARE REQUESTED NOT TO SEEK ADJOURNMENT OF THE HEARING MATTERS UP TO 2019. IF ON CALL PARTIES ARE FOUND ABSENT, RULE 15&16 OF C.A.T.[PROCEDURE] RULES, 1987 WILL BE INVOKED

VENUE : COURT ROOM OF MEGHALAYA STATE CONSUMER DISPUTE REDRESSAL COMMISSION, LOWER LACHUMIERE, SHILLONG.

CIRCUIT COURT SITTING AT SHILLONG (MEGHALYA).

FOR HEARING

1	O.A./268/2020 (Shillong) [PROMOTION] DB (PART HEARD)	SMT SIJAGURUMAYUM BABYNA DEVI V/S RAILWAY AND OTHERS	MR.M.CHANDA ----- CGSC MR. R.HAZARIKA,ADDL.CGSC TH. RAKESH SINGH FOR R NO 5 TO 8, 11 AND 12	16
2	O.A./358/2017 (Shillong) [SELECTION] DB	CHATRA BAHADUR THAPA V/S MES	MR.M.CHANDA MRS. U DUTTA MR. H DAS ----- MS. D GOSWAMI MR. A AHMED	30
3	O.A./9/2018 (Shillong) [PROMOTION] DB	RAM SARAN V/S M/O HOME AFFAIRS	MR.M.CHANDA MRS. U DUTTA MS. D NEOG ----- MS. M BHATTACHARJEE, ADDL. CGSC	29

4	O.A./352/2018 (Shillong) [SELECTION]	RAKESH RANJAN MISHRA V/S COMPTROLLER AND AUDITOR- GENERAL OF INDIA	MR. S NATH MR. G.J SHARMA ----- CGSC AG ADV MR. S.K.GHOSH,ADDL.CGSC	22
	DB			
5	O.A./26/2019 (Shillong) [PROMOTION]	SHRI L ILANGO VAN ANTONY V/S GEOLOGICAL SURVEY OF INDIA	MR. A AHMED MS. R.R. RAJKUMARI MS. A. THEYO ----- MR. R HAZARIKA, ADDL. CGSC	18
	D.B			
6	O.A./435/2019 (Shillong) [GRADE PAY]	RAKESH RANJAN MISHRA V/S COMPTROLLER AND AUDITOR- GENERAL OF INDIA	MR. S NATH MR. G.J SHARMA ----- MR. S.K GHOSH, ADDL. CGSC	15
	DB			
7	O.A./169/2020 (Shillong) [REVIEW DPC]	SHRI ARUN KUMAR V/S M/O DEFENCE	MR. A AHMED MS. D GOSWAMI ----- MR. S.K GHOSH, ADDL. CGSC MR A TODI UPSC ADV FOR R NO THREE	21
	DB			
	WITH			
	O.A./100/2021 (Guwahati) [SELECTION]	SHRI ATUL KUMAR PANDEY AND ANOTHER VS MES AND OTHERS	MR. A AHMED MS. D. GOSWAMI MS. S. HAZARIKA ----- CGSC MR. S.K GHOSH, ADDL. CGSC	
8	O.A./217/2020 (Shillong) [REVISED PAY]	SAMSAD ALI HASSAN V/S NEIGRIHMS	MR. R. MAJUMDAR MRS. P. RAI MR. H. BEZBARUAH MS. P. K. DEVI ----- MR. R HAZARIKA, ADDL. CGSC	15
	D.B			
9	O.A./178/2021 (Shillong) [PROMOTION]	E KHARKONGOR AND ORS V/S DIRECTORATE OF MEDICAL AND HEALTH SERVICES	MR.M.CHANDA MRS. U DUTTA MS. R. MEDHI ----- MR. R HAZARIKA, ADDL. CGSC CGSC	14
	DB			
10	O.A./265/2021 (Shillong) [GRADE PAY]	SHRI MANISH KUMAR SHAH V/S DEPT OF DEFENCE	MR. A AHMED MS. D. GOSWAMI ----- CGSC MR. R HAZARIKA, ADDL. CGSC	9
	DB			

11	O.A./319/2021 (Shillong) [APAR]	SRI DHARMENDRA KUMAR TRIPATHI V/S DEPT OF DEFENCE	MR. A AHMED MS. D GOSWAMI MS. A. SAHARIA -----	11
	SB			
			MR. A CHAKRABORTY, ADDL. CGSC	
12	O.A./60/2022 (Shillong) [DISCIPLINARY PROCEEDING] [SENIOR CITIZEN]	SHRI BAL BAHADUR CHETTRI V/S POST N E CIRCLE	MR. S DEY MR Q B LAMARE MR S DEB -----	10
	DB			
			MR. S.K GHOSH, ADDL. CGSC MR S K GHOSH	
13	O.A./99/2022 (Shillong) [PENALTY]	SHRI MONTY WANKHAR V/S POSTS AND OTHERS	MR.M.CHANDA -----	7
	DB (I O T B C)			
			MS. M BHATTACHARJEE, ADDL. CGSC	
14	O.A./235/2022 (Shillong) [ABSORPTION] M.A./115/2023 [EARLY HEARING]	SHRI NARESH KUMAR YADAV V/S COMPTROLLER AND AUDITOR GENERAL OF INDIA	MR.M.CHANDA -----	7
	DB (I O T B C)			
			CGSC MR R K TALUKDAR FOR R NO 1,2 AND 3	
15	O.A./251/2022 (Shillong) [PENALTY]	SHRI ARCHELIS PINGROPE V/S POST N E CIRCLE	MR.M.CHANDA MRS. U DUTTA DR G J SHARMA MS. R. MEDHI -----	12
	DB (I O T B C)			
			CGSC MR. S.K GHOSH, ADDL. CGSC	
16	T.A./1/2023 (Shillong) [PAY FIXATION] Transferred to CAT as per Order dated 15.03.2023 Passed by High Court of Meghalaya	SHRI BADAL DAS V/S GEOLOGICAL SURVEY OF INDIA AND OTHERS	MR.M.CHANDA -----	4
	DB			
			CGSC	
17	O.A./107/2023 (Shillong) [PROMOTION] M.A./3/2024 [VACATING OF INTERIM ORDERS]	DR NEILATUO U SUOKHRIE AND OTHERS V/S NEIGRIHMS AND OTHERS	MR ANIRBAN CHAKRABORTY MR A CHETIA -----	8
	DB (I O T B C)			
			CGSC MR. R HAZARIKA, ADDL. CGSC	
18	O.A./173/2023 (Shillong) [REPATRIATION]	SRI KHAISONTHANG AND OTHERS V/S CENTRAL BOARD OF INDIRECT TAXES A& CUSTOMS AND OTHERS	MR. H.K DAS MR. R ISLAM MR N K SARMA -----	6
	DB (I O T B C)			
			CGSC MR. V. K. BHATRA SR CGSC	



DAILY CAUSELIST

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI

LIST OF CASES TO BE HEARD ON FRIDAY THE 3RD MAY 2024

HON'BLE SMT. URMITA DATTA (SEN) , MEMBER (J)

HON'BLE DR. SUMEET JERATH , MEMBER (A)

COURT NO : 1
AT 10:30 AM

<https://centraladministrativetribunal.webex.com/centraladministrativetribunal-en/j.php?MTID=m39c07229b5f7b16576f0397c948a93a3>

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VENUE : COURT ROOM OF MEGHALAYA STATE CONSUMER DISPUTE REDRESSAL COMMISSION, LOWER LACHUMIERE, SHILLONG.

CIRCUIT COURT SITTING AT SHILLONG (MEGHALAYA).

FOR HEARING

1	O.A./141/2021 (Shillong) [APPOINTMENT] M.A./75/2021 [VACATING OF INTERIM ORDERS] DB (PART HEARD) (I O T B C)	SHRI SHANBORLANG KURBAH V/S M/O TEXTILES	MR. M. NATH ----- CGSC MR. V. K. BHATRA SR CGSC	10
2	O.A./321/2018 (Shillong) [TERMINATION] DB	YOGESH JOSHI V/S KENDRIYA VIDYALAYA SANGHTHAN	MR. A AHMED MS. R.R. RAJKUMARI MS. D GOSWAMI MS. A. THEYO ----- KVS,S.C. MR. M.K MAJUMDAR	25

3	O.A./327/2019 (Shillong) [PROMOTION] DB	DR AKASH HANDIQUE AND OTHERS V/S NEIGRIHMS	MR. A. LAL MR. H.K DAS MR. U. PATHAK MR. D.J DAS ----- CGSC MR. R.HAZARIKA,ADDL.CGSC	13
4	O.A./416/2019 (Shillong) [MACP] DB	MRS ANITHA R BABU V/S M/O HOME AFFAIRS	MR. V. KUMAR MR. R THADANI ----- MR. A. KUNDU ADDL CGSC FOR R NO 1 TO 4	11
5	O.A./417/2019 (Shillong) [MACP] DB	SMT SHALI KUMARI CHAUBEY V/S M/O HOME AFFAIRS	MR. V. KUMAR MR. R THADANI ----- MR. A. KUNDU ADDL CGSC FOR R NO 1 TO 5	10
6	O.A./54/2020 (Shillong) [MACP] [SENIOR CITIZEN] M.A./66/2023 [PRAYING FOR SUBSTITUTION OF NAME] M.A./8/2024 [IMPLEADMENT OF NAME] DB	HEMANTA KUMAR DEB V/S M/O DEFENCE	MR.M.CHANDA MRS. U DUTTA MR. K. ABHINABA ----- MR. A. KUNDU ADDL CGSC	16
7	O.A./96/2020 (Shillong) [PROMOTION] [SENIOR CITIZEN] DB	DR UMESH KUMAR MISHRA V/S M/O FINANCE	MR.M.CHANDA MRS. U DUTTA ----- CGSC MR. ABHISHEK KUNDU, ADDL. CGSC MR A TODI FOR R NO TWO	13
8	O.A./119/2020 (Shillong) [PROMOTION] D.B	SHRI JAY PRASHANT DARJEE V/S NEIGRIHMS	MR. A AHMED MS. D GOSWAMI ----- CGSC MR. R.HAZARIKA,ADDL.CGSC	14
9	O.A./121/2020 (Shillong) [PROMOTION] [SENIOR CITIZEN] DB	NARENDRA SINGH RATHORE V/S M/O HOME AFFAIRS	MR.M.CHANDA MRS. U DUTTA MR. K. ABHINABA ----- MR. S.K GHOSH, ADDL. CGSC	11

10	O.A./147/2020 (Shillong) [PROMOTION]	SHRI SUBHASH NATH V/S M/O DEFENCE	MR.M.CHANDA -----	11
	DB		MR. S.K GHOSH, ADDL. CGSC	
11	O.A./204/2020 (Shillong) [H.R.A]	SHRI YOGESH KUMAR V/S NAVODYA VIDYALAYA SANGHATHAN	MS. USHA DAS -----	15
	S.B		NVS S.C MRS. R.S CHOUDHURY MS. A. LONGSU	
12	O.A./216/2021 (Shillong) [H.R.A]	M S KURKALANG AND ORS V/S AGRICULTURAL RESEARCH AND EDUCATION	MR I CHOWDHURY SR ADV MS. A. LONGSU MR. S. SARMA MRS. B DEVI -----	13
	DB		CGSC MR. B PATHAK MR. B. HAZARIKA MR. V. KUMAR MR R THADANI FOR R NO TWO THREE FOUR SIX AND SEVEN	
13	O.A./278/2021 (Shillong) [DISCIPLINARY PROCEEDING]	SRI CHANDRA BHUSHAN PRASAD V/S POST N E CIRCLE	MR S NATH DR G J SHARMA -----	13
	DB (I O T B C)		MR. A. KUNDU ADDL CGSC	
14	O.A./200/2022 (Shillong) [REMOVAL FROM SERVICE]	SRI AMIT KUMAR V/S HOME AFFAIRS	MR.M.CHANDA MRS. U DUTTA MS. R. MEDHI -----	8
	DB		MR. S.K GHOSH, ADDL. CGSC	
15	O.A./99/2023 (Shillong) [MEDICAL REIMBURSEMENT] [SENIOR CITIZEN]	SHRI PARIMAL GOSH V/S INDIAN COUNCIL OF AGRICULTURAL RESEARCH AND OTHERS	MR. N. DASGUPTA MS. P. SIKDAR -----	6
			CGSC / ICAR ADV MRS. JUPI TARA DAS	
16	O.A./254/2023 (Shillong) [TRANSFER]	SRI ATL J NIKAM V/S NEHRU YUVA KENDRA SANGATHAN	MS. KARISHMA JAIN -----	7
	SB		MR. V. K. BHATRA SR CGSC	

Dy. REGISTRAR/Joint REGISTRAR/SECTION OFFICER/REGISTRAR